

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/10/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|--|--|-----------------------------|--|
| 1 | D-ARBP/42098/2025 ARBP/103/2025 | JINDAL STANLESS LTD. VS PALTECH COOLING TOWERS AND EQUIPMENTS LTD. | ANUPAM DASH VS | // (// |
| 2 | D-ARBP/42102/2025 ARBP/104/2025 | JINDAL STAINLESS LTD., NEW DELHI VS ISHAANI ELECTRONICS PVT. LTD., KOLKATA | ANUPAM DASH VS | // (// |
| 3 | D-BLAPL/33094/2025 BLAPL/11409/2025 | SIDHESWAR BAGHASINGH @ KALU BALIARSINGH VS STATE OF ODISHA | BISHNU PRASAD PRADHAN VS | JATNI P.S. /150 /2025 1ST A.D.J., BHUBANESWAR(Khordha) CT/0000237/2025 |
| 4 | D-BLAPL/33130/2025 BLAPL/11410/2025 | NUTAN PADHAN VS STATE OF ODISHA | ANSHUMAN PANDA VS | LOISINGHA(BOLANGIR) /167 /2025 J.M.F.C.,LOISINGHA(BOLANGIR)(Balang GR/0000276/2025 |
| 5 | D-BLAPL/33143/2025 BLAPL/11411/2025 | KARUNAKAR KISKU VS STATE OF ODISHA | LAXMIDHAR MAHAPATRA VS | //0 S.D.J.M.,BHUBANESWAR(Khordha) 2(A)CC/0000343/2025 |
| 6 | D-BLAPL/32771/2025 BLAPL/11412/2025 | ANIL SHARMA VS STATE OF ODISHA | SARBESWAR SAHOO VS | //0 SPECIAL JUDGE,MALKANGIRI(Malkang SPL. 2(a)C.C./0000005/2025 |
| 7 | D-BLAPL/33345/2025 BLAPL/11413/2025 | RAMESH NAYAK VS STATE OF ODISHA | AMITAV TRIPATHY VS | //0 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh 2(B)CC/0000001/2025 |
| 8 | D-BLAPL/32854/2025 BLAPL/11414/2025 | GOUTAM MAHALA VS STATE OF ODISHA | SK. ZAFARULLA VS | SIMULIA /11 /2025 A.D.J., SORO(Baleshwar) ST/0000225/2025 |
| 9 | D-BLAPL/32991/2025 BLAPL/11415/2025 | SURESH BHOI VS STATE OF ODISHA | MAHES DAS VS | RAIKIA /227 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000163/2025 |
| 10 | D-BLAPL/32965/2025 BLAPL/11416/2025 | SANDEEP CHAUDHURI VS STATE OF ODISHA | SANJUKTA MUNDA VS | MANAMUNDA /250 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000191/2025 |
| 11 | D-BLAPL/33038/2025 BLAPL/11417/2025 | JUGUNU KHAN @ ZABID KURESI VS STATE OF ODISHA | JAGABANDHU SAHU VS | PADAMPUR /259 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/0000948/2025 |

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| 12 | D-BLAPL/33090/2025 BLAPL/11418/2025 | ATMARAM RANA VS STATE OF ODISHA | SANJIB KUMAR BHANJADEO VS | LAKHANA /49 /2025 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000435/2025 |
| 13 | D-BLAPL/33036/2025 BLAPL/11419/2025 | NIRANJAN JANI VS STATE OF ODISHA | RAJIB LOCHAN PATTNAIK VS | KODINGA /4 /2025 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000022/2025 |
| 14 | D-BLAPL/31360/2025 BLAPL/11420/2025 | CHINTU NAYAK VS STATE OF ODISHA | DEBASIS DEBADARSHAN VS | DELANGA /264 /2024 AD-HOC A.D.J.,(FTSC),PURI(Puri) TR/0000017/2025 |
| 15 | D-BLAPL/32130/2025 BLAPL/11421/2025 | KANHA PRADHAN @ PINKU VS STATE OF ODISHA | PRASANTA KUMAR SAHOO VS | LAXMISAGAR P.S. /164 /2024 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESWAR CT/0000224/2024 |
| 16 | D-BLAPL/33048/2025 BLAPL/11422/2025 | CHANDRASEKHAR SAGAR VS STATE OF ODISHA | AMITAV TRIPATHY VS | GAISILET /87 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/0000502/2025 |
| 17 | D-BLAPL/33255/2025 BLAPL/11423/2025 | PANKU @ MD. MUKTAR VS STATE OF ODISHA | CHHABI BEHERA VS | PIPLI /453 /2025 J.M.F.C.,PIPLI(Puri) GR/0000674/2025 |
| 18 | D-BLAPL/33331/2025 BLAPL/11424/2025 | MILA @ KISAN @ KISHOR BHOI VS STATE OF ODISHA | BIJAY KUMAR BEHERA VS | MANCHESWAR P.S. /585 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001878/2024 |
| 19 | D-BLAPL/33187/2025 BLAPL/11425/2025 | JISAYA GOMANGO VS STATE OF ODISHA | SANJIB KUMAR BHANJADEO VS | / /0 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(RAYGADA) 2(B)CC/0000001/2025 |
| 20 | D-BLAPL/32721/2025 BLAPL/11426/2025 | UDHABA BODANAYK @ UDHAB BADANAYAK VS STATE OF ODISHA | SUBODH KUMAR MOHANTY VS | RAIGHAR /160 /2025 N.G.N. CUM J.M.F.C.,RAIGHAR(Nabarangapur) GR/0000250/2025 |
| 21 | D-BLAPL/33022/2025 BLAPL/11427/2025 | JAYA RAM DURUA VS STATE OF ODISHA | GOPINATH MISHRA VS | KUNDRA /69 /2022 A.D.J.,JEYPORE(Koraput) CT/0000149/2022 |
| 22 | D-BLAPL/33229/2025 BLAPL/11428/2025 | JIRIMIYA MAJHI VS STATE OF ODISHA | SIDHARTHA SANKAR RAY (2) VS | ADVA /191 /2023 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000058/2024 |
| 23 | D-BLAPL/33147/2025 | RAJESH BARIK | KULDEEP MOHANTY | BARGARH /467 /2025 |

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| | BLAPL/11429/2025 | VS STATE OF ODISHA | VS | SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000063/2025 |
| 24 | D-BLAPL/33169/2025 BLAPL/11430/2025 | BRIJESH KUMAR SINGH VS STATE OF ODISHA | BISWAJIT RANJAN TRIPATHY VS | BOUDH /364 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000114/2025 |
| 25 | D-BLAPL/33234/2025 BLAPL/11431/2025 | BASUDEBA BIDIKA VS STATE OF ODISHA | SIDHARTHA SANKAR RAY (2) VS | RAMANAGUDA /45 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000038/2025 |
| 26 | D-BLAPL/33172/2025 BLAPL/11432/2025 | SUMANTA SAHU VS STATE OF ODISHA | BISWAJIT RANJAN TRIPATHY VS | BOUDH /391 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000124/2025 |
| 27 | D-BLAPL/33177/2025 BLAPL/11433/2025 | NILAMBARA KANHAR VS STATE OF ODISHA | BISWAJIT RANJAN TRIPATHY VS | // SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000040/2025 |
| 28 | D-BLAPL/33184/2025 BLAPL/11434/2025 | SUBHAM SETHI VS STATE OF ODISHA | SANTOSH KUMAR MAHANTY VS | KABISURYANAGAR /390 /2025 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000386/2025 |
| 29 | D-BLAPL/33236/2025 BLAPL/11435/2025 | BIJAYA KUMAR JENA VS STATE OF ODISHA | PRASANTA KUMAR NANDA VS | CYBER CRIME AND ECONOMIC OFFEN S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0001757/2025 |
| 30 | D-BLAPL/33269/2025 BLAPL/11436/2025 | GANESH NAYAK VS STATE OF ODISHA | SAPAN KUMAR LENKA VS | CHAULIAGANJA /385 /2025 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001042/2025 |
| 31 | D-BLAPL/33303/2025 BLAPL/11437/2025 | JITU NAYAK VS STATE OF ODISHA | DEVASHIS PANDA VS | //0 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000030/2025 |
| 32 | D-BLAPL/33306/2025 BLAPL/11438/2025 | GADADHAR MALLICK VS STATE OF ODISHA | SITIKANT MISHRA VS | PHIRINGIA /138 /2025 DISTRICT & SESSIONS JUDGE ,PHULBA ST/0000061/2025 |
| 33 | D-BLAPL/33165/2025 BLAPL/11439/2025 | LITUN @ LITAN PATTNAIK @ LITUN PATTANAYAK VS STATE OF ODISHA | DEBADUTTA KANUNGO VS | ANGUL SADAR PS /686 /2024 A.D.J.,ANGUL(Anugul) CT/0000476/2025 |
| 34 | D-BLAPL/31959/2025 BLAPL/11440/2025 | RAKESH DEHURY VS | BIBHUTI BHUSAN BEHERA VS | BANARAPAL /287 /2025 SPECIAL JUDGE,ANGUL(Anugul) |

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| 35 | D-BLAPL/33066/2025 BLAPL/11441/2025 | STATE OF ODISHA PRASANNA @ PRASANNA KUMAR MOHAPATRA VS | ANIRUDHA DAS VS | Spl/0000017/2025 DHENKANAL TOWN /490 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001038/2025 |
| 36 | D-BLAPL/33067/2025 BLAPL/11442/2025 | STATE OF ODISHA PRASANNA @ PRASANNA KUMAR MOHAPATRA VS | ANIRUDHA DAS VS | DHENKANAL TOWN /475 /2023 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001005/2023 |
| 37 | D-BLAPL/33062/2025 BLAPL/11443/2025 | STATE OF ODISHA ARABINDA NAYAK VS | ANUGRAHA NARAYAN SAMANTRAY VS | NAUGAON /209 /2025 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000090/2025 |
| 38 | D-BLAPL/33133/2025 BLAPL/11444/2025 | STATE OF ODISHA SANJIB @ SANJIV KERKETTA VS | BHARAT BHUSAN ROUSTRAY VS | PLANTSITE /492 /2025 AD-HOC A.D.J. (FTSC),ROURKELA(Sund ST/0000203/2025 |
| 39 | D-BLAPL/32515/2025 BLAPL/11445/2025 | STATE OF ODISHA MITHUN KUMAR R VS | DAYANIDHI MISHRA VS | MOHANA /114 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000075/2023 |
| 40 | D-BLAPL/33189/2025 BLAPL/11446/2025 | STATE OF ODISHA PRABHAKAR NAYAK VS | SANJIB KUMAR BHANJADEO VS | //0 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R 2(B)CC/0000001/2025 |
| 41 | D-BLAPL/33202/2025 BLAPL/11447/2025 | STATE OF ODISHA NILADHAR NAIK @ TANMAYA VS | SURYAKANTA DWIBEDI VS | THUAMUL RAMPUR /172 /2024 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000095/2025 |
| 42 | D-BLAPL/32860/2025 BLAPL/11448/2025 | STATE OF ODISHA JYOTI RANJAN NAYAK VS | JAYANTA KUMAR MAJHI VS | //0 SPECIAL JUDGE, NILGIRI(Baleshwar) Spl/0000040/2025 |
| 43 | D-CMAPL/43431/2025 CMAPL/320/2025 | STATE OF ODISHA HEMANTA KUMAR SINGH DEO VS | ABINASH ROUSTRAY VS | // () |
| 44 | D-CMP/43497/2025 CMP/1742/2025 | STATE OF ODISHA JYOTI RANJAN BADAJENA VS | SANJIT KUMAR DAS VS | // DISTRICT & SESIONS JUDGE,BHUBANE Fao/0000045/2025 |
| 45 | D-CMP/44781/2025 CMP/1743/2025 | MANORANJAN BADAJENA PREMANANDA BARIK VS BIRANCHI PRADHAN | ASHUTOSH MOHANTA VS | // CIVIL JUDGE (SD),KEONJHAR(Kendujha CS/0000140/2023 |

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| 46 | D-CMP/44908/2025 CMP/1744/2025 | JAYDEVCHARITABLE TRUST, KHURDHA VS PRASANTA KUMAR DASH | RANJAN KUMAR ROUT VS | // CIVIL JUDGE (SD),2ND COURT,CUTTACK CS/0000041/2015 |
| 47 | D-CMP/43905/2025 CMP/1745/2025 | SUKANTI LATA ROUT VS DEBI PRASAD PADHI | AMIT PRASAD BOSE VS | // CIVIL JUDGE (SD),BHADRAK(Bhadrak) CS/0000734/2023 |
| 48 | D-CMP/44180/2025 CMP/1746/2025 | RAJESH KUMAR AGARWAL VS TARAKNATH SUR | AVIJIT PAL VS | // CIVIL JUDGE (SD),1ST COURT,CUTTACK CS/0000112/2023 |
| 49 | D-CONTC/44072/2025 CONTC/5202/2025 | SAROJ KUMAR SENANAYAK VS ASHUTOSH KULKARNI, COLLECTOR RAYAGADA | RAMAKRISHNA BISOI , A.K.SAMANTRAY, D.P.PARIJA/ A.MISHRA VS | () // |
| 50 | D-CONTC/44268/2025 CONTC/5203/2025 | HIMANSU MOHAN MISHRA VS SURENDRA KUMAR, IAS | BHABANI SANKAR TRIPATHY (1) , A.TRIPATHY, A.SAHOO VS | () // |
| 51 | D-CONTC/42069/2025 CONTC/5204/2025 | DAYANIDHI JENA VS DR.ROSALIN BEHERA,OAS | ADV. VS | // () // |
| 52 | D-CONTC/42198/2025 CONTC/5205/2025 | SUBHASHIS NAIK VS SANTOSH KUMAR SAHOO,DIST. EDUCATION OFFICER,CUTTACK | ADV. VS | // () // |
| 53 | D-CONTC/44274/2025 CONTC/5206/2025 | ASHOK MISHRA VS PARUL PATAWARI, DIRECTOR DEPT. OF SOCIAL SECURITY AND EMPOWERMENT OF PERSON WITH DISABILITIES | DHANESWAR BEHERA VS | // () // |
| 54 | D-CONTC/43362/2025 CONTC/5207/2025 | SUBHANKAR TRIPATHY VS RAHUL KUMAR SINGH,VICE CHAIRMAN,CBSE,NEW DELHI | ADV. VS | // () // |
| 55 | D-CONTC/43683/2025 CONTC/5208/2025 | BIJU KUMBHAR VS DIPTESH PATTANAYK,IPS | SHIBANI SHANKAR PRADHAN VS | // () // |
| 56 | D-CONTC/43701/2025 CONTC/5209/2025 | KARTIKEYA RATH VS NALINI KANTA DAS,PRINCIPAL-CUM-SECY.,PANABEDA HIGHER SECONDARY SCHOOL,CHANDAHANDI,NABARANGPUR | ADV. VS | // () // |
| 57 | D-CONTC/43852/2025 | RAMAKANTA PRADHAN | ADV. | // |

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|----|--------------------|--|--------------------------|-------------------------------------|
| | CONTC/5210/2025 | VS | VS | 0 |
| | | USHA PADHI, IAS | | // |
| 58 | D-CONTC/43979/2025 | NITYANANDA BEHERA | ADV | // |
| | CONTC/5211/2025 | VS | VS | 0 |
| | | RAGHURAM R. IYER, IAS | | // |
| 59 | D-CONTC/44177/2025 | RAJANIKANTA PATEL | DEBASIS ROUT | // |
| | CONTC/5212/2025 | VS | VS | 0 |
| | | ARAVIND AGRAWAL, IAS | | // |
| 60 | D-CONTC/44183/2025 | SUCHILAGNA KAR | SUBHADUTTA ROURTRAY | // |
| | CONTC/5213/2025 | VS | VS | 0 |
| | | N. THIRUMALLA NAIK, COMMNR.-CUM-SECY., S AND ME DEPT., ODISHA | | // |
| 61 | D-CONTC/44269/2025 | SADASHIBA MOHANTY | ASHOK KUMAR SARANGI | // |
| | CONTC/5214/2025 | VS | VS | 0 |
| | | AMULYA RANTA SAHOO, SUB-REGISTRAR, PANPOSH, ROURKELA, SUNDARGARH | | // |
| 62 | D-CONTC/44272/2025 | SUDHANSU MALIK | ADV. | // |
| | CONTC/5215/2025 | VS | VS | 0 |
| | | PRADIPTA KUMAR SETHI, TAHASILDAR, BINIJHARPUR, JAJPUR | | // |
| 63 | D-CONTC/44276/2025 | LAXMIPRIYA ROULA | ADV. | // |
| | CONTC/5216/2025 | VS | VS | 0 |
| | | ASWATHY S., IAS | | // |
| 64 | D-CONTC/44423/2025 | SAROJ KUMAR DAS | ADV | // |
| | CONTC/5217/2025 | VS | VS | 0 |
| | | NILABHRA DASGUPTA, DY. CHAIRMAN, DEENDAYAL PORT AUTHORITY, GUJARAT | | // |
| 65 | D-CONTC/43270/2025 | TRILOCHAN MOHANTY | ADV | // |
| | CONTC/5218/2025 | VS | VS | 0 |
| | | PRATIBHA DORA, REGISTRAR, OUAT, BBSR | | // |
| 66 | D-CONTC/43274/2025 | JANHAMANI BEHERA | SWAPNIL ROY | // |
| | CONTC/5219/2025 | VS | VS | 0 |
| | | ANU GARG, IAS | | // |
| 67 | D-CONTC/43373/2025 | RABINDRA BAISHAK | SWAPNIL ROY | // |
| | CONTC/5220/2025 | VS | VS | 0 |
| | | ANU GARG, IAS | | // |
| 68 | D-CONTC/43379/2025 | KARUNAKAR BEHERA | SWAPNIL ROY | // |
| | CONTC/5221/2025 | VS | VS | 0 |

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| 69 | D-CONTC/43384/2025 CONTC/5222/2025 | ANU GARG,IAS GANGADHAR JENA VS ANU GARG, IAS | SWAPNIL ROY VS | // // () |
| 70 | D-CONTC/43813/2025 CONTC/5223/2025 | BASANTI GOUDA VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA | ADV. VS | // () // |
| 71 | D-CONTC/44453/2025 CONTC/5224/2025 | ANIRUDDHA KUANR VS DR. N. THIRUMALA NAIK, IAS | ADV. VS | // () // |
| 72 | D-CONTC/43920/2025 CONTC/5225/2025 | SANJUKTA GOUDA VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA | ADV. VS | // () // |
| 73 | D-CONTC/44189/2025 CONTC/5226/2025 | JITENDRA KUMAR RAUL VS DILIP ROUTRAJ,COLLECTOR-CUM- D.M,BHADRAK | SATYA NARAYAN BHRAMAR RAY VS | // () // |
| 74 | D-CONTC/44344/2025 CONTC/5227/2025 | DR.DEBASIS MISHRA @ DEBASHISH MISHRA VS MRUTYUNJAY TRIPATHY,TAHASILDAR,BBSR | ADV. VS | // () // |
| 75 | D-CONTC/44475/2025 CONTC/5228/2025 | ARAKHITA PANDA VS MANAS KUMAR TRIPATHY, OAS | ADV. VS | // () // |
| 76 | D-CONTC/44346/2025 CONTC/5229/2025 | MADHURI MISHRA VS MRUTYUNJAY TRIPATHY,TAHASILDAR,BBSR | ADV. VS | // () // |
| 77 | D-CONTC/44347/2025 CONTC/5230/2025 | SATYAJIT DASH VS MRUTYUNJAY TRIPATHY,TAHASILDAR,BBSR | ADV. VS | // () // |
| 78 | D-CONTC/44352/2025 CONTC/5231/2025 | DOAITA PRADHAN VS DR.MANORAMA DEI,CDM AND PHO,CUTTACK | ADV. VS | // () // |
| 79 | D-CONTC/44402/2025 CONTC/5232/2025 | KAMALA PANDA VS ANJANA PANDA,IAS | ADV. VS | // () // |

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| 80 | D-CONTC/44500/2025 CONTC/5233/2025 | RITANI MANDAL VS GIRISH S.N., THE SECRETARY, PANCHAYATI RAJ AND DRINKING WATER DEPARTMENT | ADV. VS | // 0 |
| 81 | D-CONTC/44424/2025 CONTC/5234/2025 | SANTOSH SUNA VS SACHIN PAWAR, IAS | SIDDHANT SARANGI VS | // 0 |
| 82 | D-CONTC/44437/2025 CONTC/5235/2025 | SATCHIDANANDA PUHAN VS TRILOCHAN LENKA, BLOCK EDUCATION OFFICER, BADAMBA, CUTTACK | ADV. VS | // 0 |
| 83 | D-CONTC/44505/2025 CONTC/5236/2025 | MAMATA SWAIN VS BRUNDABAN SATAPATHY, DIRECTOR, ELEMENTARY EDUCATION, ODISHA | ADV. VS | // 0 |
| 84 | D-CONTC/44438/2025 CONTC/5237/2025 | KISHORE CHANDRA SAHU VS NIRANJAN SAHOO, OES | SMRUTI RANJAN RAO VS | // 0 |
| 85 | D-CONTC/44665/2025 CONTC/5238/2025 | KIRTAN PADHAN VS KRUSHNA CHANDRA MEHER | DHANANJAYA MUND VS | // 0 |
| 86 | D-CONTC/43782/2025 CONTC/5239/2025 | BHABATOSH GHOSHAL VS DIBYA JYOTI PARIDA, COLLECTOR AND D.M, PURI | ADV. VS | // 0 |
| 87 | D-CONTC/44358/2025 CONTC/5240/2025 | BASUDEV DASH VS ADITYA GOYAL, IAS | ADV. VS | // 0 |
| 88 | D-CONTC/43870/2025 CONTC/5241/2025 | AJIT KUMAR PADHI VS N.SNEHALATA, TAHASILDAR, GUDARI | TAPAN KUMAR JENA VS | // 0 |
| 89 | D-CONTC/44354/2025 CONTC/5242/2025 | DR. RAJBALLAV MOHANTY VS ARAVIND AGRAWAL, IAS | ADV. VS | // 0 |
| 90 | D-CONTC/44360/2025 CONTC/5243/2025 | SAYED NIAYZUL KARIM VS ANANYA DAS, IAS | ADV. VS | // 0 |
| 91 | D-CONTC/44508/2025 | PRAMOD KUMAR BARAL | ADV. | // |

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| | CONTC/5244/2025 | VS SRI BIRANCHI NARAYAN MOHANTY, DIRECTOR, ELEMENTARY EDUCATION,KHURDA | VS | () // |
| 92 | D-CONTC/44511/2025 CONTC/5245/2025 | DR. RABI NARAYAN DHAR VS S. ASHWASTY, I.A.S | ADV. VS | // () // |
| 93 | D-CONTC/43159/2025 CONTC/5246/2025 | BHARATI NAYAK VS DIBYA JYOTI PARIDA,COLLECTOR AND D.M PURI | ADV VS | // () // |
| 94 | D-CONTC/44659/2025 CONTC/5247/2025 | BHAKTA CHARAN PATEL VS PRASHANT KUMAR MOHANTY. DISTRICT EDUCATION OFFICER, NUAPADA | ADV. VS | // () // |
| 95 | D-CONTC/40681/2025 CONTC/5248/2025 | SUNIL KUMAR DAS VS SAMIR KUMAR, GENERAL MANAGING CWS, IB VALLEY AREA,MCL,JHARSUGUDA | ADV VS | // () // |
| 96 | D-CONTC/44081/2025 CONTC/5249/2025 | JAYASHREE BARIK VS PRATIVA DORA,DIRECTOR,SECONDARY EDUCATION,ORISSA | SUDHIR KUMAR MALLICK VS | // () // |
| 97 | D-CRLA/31347/2025 CRLA/1228/2025 | BADAL SAHOO@SACHIN SAHOO VS STATE OF ODISHA | BIREN SANKAR TRIPATHY VS | BADAMBADI /353 /2024 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000251/2024 |
| 98 | D-CRLA/32539/2025 CRLA/1229/2025 | RABINDRA BHOI VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | THAKURGARH /18 /2018 A.D.J.,ATHAMALIK(Anugul) CT/0000047/2018 |
| 99 | D-CRLA/32962/2025 CRLA/1230/2025 | PADMA RANJIKAR VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | KHATIGUDA /26 /2023 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000045/2023 |
| 100 | D-CRLA/33118/2025 CRLA/1231/2025 | DHANUA@DHANESWAR OJHA VS STATE OF ODISHA | MANAS KUMAR CHAND VS | ANANDAPUR /53 /2002 SPECIAL JUDGE,ANANDAPUR(Kendujhar) Spl/0000002/2019 |
| 101 | D-CRLA/31379/2025 CRLA/1232/2025 | DILLIP GAMANGO VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | MOHANA /102 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000025/2023 |
| 102 | D-CRLA/32985/2025 CRLA/1233/2025 | BINOD RAY VS | MANOJ KUMAR MALLICK VS | BURLA /271 /2025 SPECIAL JUDGE (POCSO), SAMBALPUR |

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|-----|---------------------------------------|---|--------------------------------|--|
| 103 | D-CRLA/33020/2025 CRLA/1234/2025 | STATE OF ODISHA CHUDAMANI MEHER@CHUDA VS STATE OF ODISHA | JUGALA KISHORE PANDA VS | Spl/000022/2025 PADAMPUR /144 /2021 A.D.J.,PADAMPUR(Bargarh) CT/000066/2021 |
| 104 | D-CRLA/33100/2025 CRLA/1235/2025 | SANJAY MALLIK@MALIK VS STATE OF ODISHA | BASANTA KUMAR DAS VS | KUAKHIA /110 /2018 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) Spl/000086/2018 |
| 105 | D-CRLMC/30433/2025 CRLMC/4522/2025 | PADU @ PADMA HANTAL VS STATE OF ODISHA | RAJIB LOCHAN PATTANAIAK VS | CHITRAKONDA /71 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000118/2023 |
| 106 | D-CRLMC/32430/2025 CRLMC/4523/2025 | RUDRA SEKHAR DALEI @ RUDRASEKHAR DALAI @ BANTI VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | / /0 AD HOC ADDL.DIST. JUDGE (FTSC), BA Spl/0000124/2022 |
| 107 | D-CRLMC/33089/2025 CRLMC/4524/2025 | ANUPAM CHAKRA VS NILAMADHAB PRAHARAJ | SHYAM SUNDAR CHHUALSINGH VS | / /0 S.D.J.M.,CUTTACK SADAR(Cuttack) ICC/0000333/2025 |
| 108 | D-CRLMC/33283/2025 CRLMC/4525/2025 | PRAMOD CHANDRA RATH VS STATE OF ODISHA(VIG.) | KAUSTUVA MOHANTY VS | BHUBANESWAR VIGILANCE /28 /2012 ADDL.SPL.JUDGE (VIG),BHUBANESWA TR/0000036/2018 |
| 109 | D-CRLMC/33366/2025 CRLMC/4526/2025 | DIPAK KUMAR ROUSTRAY @ BANTI VS STATE OF ODISHA | SAROJ KUMAR ROUSTRAY VS | JAJPUR TOWN /192 /2020 S.D.J.M.,JAJPUR(Jajapur) CT/0000850/2020 |
| 110 | D-CRLMC/33243/2025 CRLMC/4527/2025 | CHAPADHARI PRADHAN VS STATE OF ODISHA | BISWAJIT RANJAN TRIPATHY VS | KHAJURIPADA /127 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000135/2024 |
| 111 | D-CRLMC/33111/2025 CRLMC/4528/2025 | SAMIR GADANAYAK VS STATE OF ODISHA | GOPAL KRUSHNA NANDA VS | TUMUSINGA /26 /2015 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000113/2015 |
| 112 | D-CRLMC/33186/2025 CRLMC/4529/2025 | RAJENDRA PRASAD MOHANTY@RAJENDRA MOHANTY VS STATE OF ODISHA(VIG.) | NITYANANDA MOHAPATRA VS | BALASORE VIGILANCE /30 /2017 SPL.JUDGE (VIG),BALASORE(Baleshwar) GR/0000014/2017 |
| 113 | D-CRLMC/33252/2025 CRLMC/4530/2025 | SHESADEV MOHAPATRA VS STATE OF ODISHA | KABIRAJ PRADHAN VS | TANGI (KHURDA) /313 /2025 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000285/2025 |

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| 114 | D-CRLMC/33254/2025 CRLMC/4531/2025 | DIPU@DIPAK KUMAR BISWAL VS STATE OF ODISHA | KABIRAJ PRADHAN VS | SARANAKUL /13 /2025 J.M.F.C.,ODAGAON(Nayagarh) GR/000030/2025 |
| 115 | D-CRLMC/33226/2025 CRLMC/4532/2025 | ASHISH SAHU@DAKTAR VS STATE OF ODISHA | AMITAV TRIPATHY VS | KANTAMAL /237 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000153/2024 |
| 116 | D-CRLMC/33228/2025 CRLMC/4533/2025 | BIKRAM SAHU@PINKU VS STATE OF ODISHA | AMITAV TRIPATHY VS | KANTAMAL /111 /2021 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000046/2021 |
| 117 | D-CRLMC/33278/2025 CRLMC/4534/2025 | PRADIPTA KUMAR SAHOO VS STATE OF ODISHA | DEBASIS SAHOO VS | BANKI /320 /2024 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) GR/0000447/2024 |
| 118 | D-CRLMC/33288/2025 CRLMC/4535/2025 | DAUD DIGAL VS STATE OF ODISHA | PRABHAV BEHERA VS | / /0 SPECIAL JUDGE, KALAHANADI(Kalahandi) 2(A)CC/0000024/2024 |
| 119 | D-CRLMC/33342/2025 CRLMC/4536/2025 | V.ARAVINDA @ V.ARAVIND VS STATE OF ODISHA | MANGU NANDY VS | M.V.79 /60 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000081/2024 |
| 120 | D-CRLMC/33347/2025 CRLMC/4537/2025 | PRATAP SWAIN @ TULU VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | BEGUNIA P.S. /83 /2014 2ND A.D.J.,KHURDA(Khordha) ST/0000012/2015 |
| 121 | D-CRLMC/33318/2025 CRLMC/4538/2025 | RABINDRA KUMAR BEHERA VS STATE OF ODISHA | SWAGATIKA SAHOO VS | BALLIGUDA /18 /2019 A.D.J.,BALLIGUDA(Kandhamal) Spl/0000002/2019 |
| 122 | D-CRLMC/23531/2025 CRLMC/4539/2025 | CHHAPI @ PRASANTA KU NAYAK VS STATE OF ODISHA | KIRTAN DANG VS | RAMACHANDRAPUR /248 /2023 GRAMA NYAYADHIKARI,GHASIPUR(Angul) GR/0000583/2023 |
| 123 | D-CRLMC/33233/2025 CRLMC/4540/2025 | SANTOSH KUMAR PATTNAIK@PINTU VS STATE OF ODISHA | SIDHARTHA SANKAR RAY (2) VS | HINJILI /106 /2009 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR ST/0000049/2013 |
| 124 | D-CRLMC/33238/2025 CRLMC/4541/2025 | LAPAN KUMAR SAHU VS STATE OF ODISHA(VIG.) | MANISH DHIR VS | CUTTACK VIGILANCE /16 /2022 SPECIAL JUDGE(VIGILANCE),ANGUL(Angul) TR/0000001/2023 |
| 125 | D-CRLMC/33348/2025 | NIZAM KHAN@NIZAM UDDIN KHAN | AMITAV TRIPATHY | NAYAGARH /357 /2025 |

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| | CRLMC/4542/2025 | VS STATE OF ODISHA | VS | S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0001065/2025 |
| 126 | D-CRLMP/32382/2025 CRLMP/1427/2025 | NANDA KISHORE PANIGRAHI VS STATE OF ODISHA | KHIROD KUMAR PANIGRAHI VS | KHANTAPADA /309 /2024 () // |
| 127 | D-CRLMP/33085/2025 CRLMP/1428/2025 | RAJENDRA PRADHAN VS STATE OF ODISHA | ALOK KUMAR MOHAPATRA VS | NIRAKARPUR /234 /2024 () // |
| 128 | D-CRLMP/33088/2025 CRLMP/1429/2025 | BHIMASENA @ BHIMSEN LENKA VS STATE OF ODISHA | ALOK KUMAR MOHAPATRA VS | NIRAKARPUR /234 /2024 () // |
| 129 | D-CRLMP/33389/2025 CRLMP/1430/2025 | BIGYANI PANDA VS STATE OF ODISHA | SANJIB KUMAR BHANJADEO VS | BANAPUR P.S. /240 /2024 () // |
| 130 | D-CRLMP/33330/2025 CRLMP/1431/2025 | SK. MOFIJUR RAHEMAN VS STATE OF ODISHA | BISHNU CHARAN SWAIN VS | / /0 () // |
| 131 | D-CRLMP/33335/2025 CRLMP/1432/2025 | JHUNU NAYAK VS STATE OF ODISHA | BIJAYA KUMAR RAGADA VS | / /0 () // |
| 132 | D-CRLMP/32650/2025 CRLMP/1433/2025 | MADHUSMITA DAS VS STATE OF ODISHA | ASHOK KUMAR SAHOO VS | / /0 JUDGE FAMILY COURT, KENDRAPARA EC/0000063/2022 |
| 133 | D-CRLMP/32059/2025 CRLMP/1434/2025 | JALI MALLICK VS THE STATE OF ODISHA | SRINIBASH SATAPATHY VS | / /0 () // |
| 134 | D-CRLREV/33049/2025 CRLREV/838/2025 | NARAYAN RANA VS STATE OF ODISHA | AMITAV TRIPATHY VS | KANTAMAL /161 /2013 DISTRICT & SESSIONS JUDGE,BOUDH(CRA/0000003/2020 |
| 135 | D-CRLREV/33063/2025 CRLREV/839/2025 | NIROD KUMAR DAS VS STATE OF ODISHA(OPID) | BHAGABAT PRASAD RATH VS | EOW,BHUBANESWAR /22 /2023 PRESIDING OFFICER, DESIGNATED CO CT/0000009/2023 |
| 136 | D-CRLREV/31703/2025 CRLREV/840/2025 | KUMARI NAHAK VS | DUSHMANTA SAHOO VS | / /0 2ND A.D.J.,BERHAMPUR(Ganjam) |

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| 137 | D-CRLREV/31860/2025 CRLREV/841/2025 | SUNIL KUMAR PATNAIK AMIT KUMAR BARIK VS STATE OF ODISHA | TAPAN MISHRA VS | CRA/0000081/2024 RAGHUNATHPALI /302 /2022 S.D.J.M.,(PANPOSH), ROURKELA(Sundar GR/0001926/2022 |
| 138 | D-CRLREV/32840/2025 CRLREV/842/2025 | BISWANATH JENA VS REPUBLIC OF INDIA | DEBANAN DAS VS | BHUBANESWAR CBI /15 /2019 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH TR/0000005/2021 |
| 139 | D-CRLREV/32978/2025 CRLREV/843/2025 | SANA @ JOGENDRA MOHANTA VS STATE OF ODISHA | SARADA PRASAD DASH VS | RAIRANGPUR TOWN /36 /2015 A.D.J.,BARIPADA(Mayurbhanj) CRA/0000001/2017 |
| 140 | D-CRLREV/33106/2025 CRLREV/844/2025 | ADITYA GOUDA VS STATE OF ODISHA | AMITAV TRIPATHY VS | GOSANINUAGAM /177 /2024 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar ST/0000004/2025 |
| 141 | D-CRLREV/33409/2025 CRLREV/845/2025 | SANJEEV MITTAL VS STATE OF ODISHA | KOUSIK ANANDA GURU VS | BURLA /251 /2021 J.M.F.C.,SAMBALPUR(Sambalpur) ICC/0000002/2023 |
| 142 | D-FAO/43660/2025 FAO/472/2025 | AKSHAYA KUMAR BISWAL VS STATE OF ODISHA | SANGRAM JENA VS | // STATE EDUCATION TRIBUNAL,BHUBA Gia/0000018/2021 |
| 143 | D-MACA/44111/2025 MACA/1168/2025 | TRINATH MALI VS SNEHAREKHA PADHI | RAMESH CHANDRA PRADHAN VS | // 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000236/2019 |
| 144 | D-MACA/35606/2025 MACA/1169/2025 | SIDHANTA DEHURY VS ALI NAIK | AMIT KUMAR NATH VS | // 1ST M.A.C.T., ANGUL(Anugul) Mac/0000031/2023 |
| 145 | D-MACA/44456/2025 MACA/1170/2025 | THE NATIONAL INSURANCE CO. LTD.,KHURDA VS ARTATRANA KHATOI | NAYAN BEHARI DAS VS | // 6TH MACT, NIMAPARA(Puri) Mac/0000029/2020 |
| 146 | D-MATA/42983/2025 MATA/415/2025 | P.ANANT KUMAR VS ARCHANA KUMARI PRADHAN | JYOTIRMAYA SAHOO VS | // JUDGE FAMILY COURT,GANJAM(Ganja CP/0000280/2020 |
| 147 | D-MATA/43035/2025 MATA/416/2025 | SHRADHANJALI DASH VS SAROJ KUMAR DASH | SUBHASIS MOHAPATRA VS | // JUDGE, FAMILY COURT, NAYAGARH(N CP/0000159/2024 |

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| 148 | D-MATA/42989/2025 MATA/417/2025 | ARUNIMA SAMBHUTA PATTANAYAK VS BHAGABATI PRASAD PATNAIK | JYOTIRMAYA SAHOO VS | // JUDGE FAMILY COURT,BHUBANESWA CP/0000125/2023 |
| 149 | D-MATA/44019/2025 MATA/418/2025 | ARATI MUDULI VS BASANTA KUMAR MUDULI | JAYADEBA BEHERA VS | // JUDGE, FAMILY COURT, NAYAGARH(N CP/0000142/2022 |
| 150 | D-MATA/44643/2025 MATA/419/2025 | PUSPANJALI NAYAK @ DALABEHERA VS SARAT KUMAR NAYAK | SURYAKANTA DWIBEDI VS | // JUDGE, FAMILY COURT, NAYAGARH(N CP/0000089/2024 |
| 151 | D-RPFAM/40223/2025 RPFAM/337/2025 | MANORANJAN PANDA VS SMRUTIREKHA PANDA @ MOHAPATRA | MANORANJAN MISHRA VS | // JUDGE FAMILY COURT,PURI(Puri) Crp/0000034/2018 |
| 152 | D-RPFAM/42333/2025 RPFAM/338/2025 | SURYAKANTA BHARATI VS RAJALAXMI BHARATI | DEEPAK RANJAN SUNDARAY VS | // JUDGE,FAMILY COURT,JAGATSINGPUR Crp/0000049/2020 |
| 153 | D-RPFAM/43581/2025 RPFAM/339/2025 | MANAS RANJAN SETHI VS JYOTSHNARANI SHEET | GHANASHYAM MUDULI VS | // JUDGE FAMILY COURT,BALASORE(Bal Crp/0000044/2023 |
| 154 | D-RSA/39861/2025 RSA/545/2025 | N. MOHANA RAO VS NALAKANTA ESWARAMMA | BIKRAM PRATAP DAS VS | // A.D.J.,PARALAKHEMUNDI(Gajapati) RFA/0000002/2023 |
| 155 | D-RSA/43858/2025 RSA/546/2025 | NARAYAN CH. PRAMANIK VS THE TAHASILDAR , JALESWAR | JAGANNATH BHUYAN VS | // A.D.J.,JALESWAR(Baleshwar) RFA/0000071/2023 |
| 156 | D-RSA/44342/2025 RSA/547/2025 | HAZRA BIBI VS SK. RAHEMAN @ ABDULLAH | SOURAV SUMAN BHUYAN VS | // A.D.J.-CUM-SPECIAL JUDGE,PATTAMU RFA/0000039/2025 |
| 157 | D-STREV/44262/2025 STREV/42/2025 | M/S. ODYSSEY ADVANCED TELEMATICS SYSTEMS VS STATE OF ODISHA | KANANBALA ROY CHOUDHURY VS | // JUDICIAL MEMBER, ODISHA SALES TA SA/0000036/2020 |
| 158 | D-TRP(C)/44188/2025 TRP(C)/380/2025 | ITISHREE MAHARANA VS SUMIT CHAUDHURY | SAMBIT SAMAL VS | // JUDGE FAMILY COURT,KHURDA(Khor CP/0000169/2025 |
| 159 | D-TRP(C)/44232/2025 | SARITA SAHU | BHABANI SHANKAR DASPARIDA | // |

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| | TRP(C)/381/2025 | VS SUBHAKANTA BEHERA | VS | JUDGE FAMILY COURT,BALASORE(Bal CP/0000548/2025 |
| 160 | D-TRP(C)/44309/2025 TRP(C)/382/2025 | NITHONIEL NAYAK VS MIMANSA SINHA | RAMDAS ACHARY VS | // JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000763/2024 |
| 161 | D-TRP(C)/30768/2025 TRP(C)/383/2025 | SAKUNTALA SINGH VS MAHADEV SINGH | ASIT KUMAR OTTA VS | // CIVIL JUDGE (SD),UDALA(Mayurbhanj) CS/0000102/2025 |
| 162 | D-WA/44131/2025 WA/1715/2025 | STATE OF ODISHA VS TRIBIKRAMA PANDA | SASWAT DAS,A.G.A VS | // () |
| 163 | D-WA/44141/2025 WA/1716/2025 | STATE OF ODISHA VS TANMAYA KUMAR BEURIA | SASWAT DAS,A.G.A VS | // () |
| 164 | D-WA/40775/2025 WA/1717/2025 | PRAVASH KUMAR PARIDA VS STATE OF ODISHA | DEEPAK KUMAR MOHAPATRA VS | // () |
| 165 | D-WA/44126/2025 WA/1718/2025 | STATE OF ODISHA VS SANTOSH KUMAR PANIGRAHI | SASWAT DAS,A.G.A VS | // () |
| 166 | D-WA/44295/2025 WA/1719/2025 | SANTOSH KUMAR MOHANTY VS STATE OF ODISHA | ANAM CHARAN PANDA VS | // () |
| 167 | D-WA/42433/2025 WA/1720/2025 | RAGHUNATH SAHOO VS MANAGING DIRECTOR, ODISHA STATE COOPERATIVE BANK LTD, BBSR | ASHOK KUMAR MOHAPATRA VS | // () |
| 168 | D-WA/44171/2025 WA/1721/2025 | MANAMATI PUJARI VS STATE OF ODISHA | SUKANTA KUMAR DALAI VS | // () |
| 169 | D-WP(C)/44100/2025 WP(C)/30990/2025 | CHARANA MOHANTY VS STATE OF ODISHA | BIJAYA KUMAR BEHERA 1 VS | // () |
| 170 | D-WP(C)/43772/2025 WP(C)/30991/2025 | BHABANI SANKAR MISHRA VS | HIMANSU SEKHAR MOHANTY VS | // () |

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| 171 | D-WP(C)/40815/2025 WP(C)/30992/2025 | CHIEF MANAGER, IDFC FIRST BANK LTD., CHENNAI ARJUN CHARAN PRADHAN VS | RAJU KUMAR SATPATHY VS | // // () |
| 172 | D-WP(C)/44501/2025 WP(C)/30993/2025 | COMMISSIONER CUM SECRETARY TO GOVT OF ODISHA, SCHOOL AND MASS EDUCATION DEPT, BBSR BIDESI PRADHAN VS | BIJAYA KUMAR BEHERA 1 VS | // // () |
| 173 | D-WP(C)/44442/2025 WP(C)/30994/2025 | STATE OF ODISHA DR.S.GIRIDARA KUMAR SURABHI VS | DIGAMBARA MISHRA VS | // // () |
| 174 | D-WP(C)/43801/2025 WP(C)/30995/2025 | STATE OF ODISHA BHABANI SANKAR MISHRA VS | HIMANSU SEKHAR MOHANTY VS | // // () |
| 175 | D-WP(C)/43775/2025 WP(C)/30996/2025 | CHIEF MANAGER, YES BANK, MUMBAI BHABANI SANKAR MISHRA VS | HIMANSU SEKHAR MOHANTY VS | // // () |
| 176 | D-WP(C)/36923/2025 WP(C)/30997/2025 | CHIEF MANGER, TATA MOTORS FINANCE SOLUTION, MUMBAI PRAMILA KAR VS | MAHENDRA KUMAR SAHOO VS | // // () |
| 177 | D-WP(C)/44244/2025 WP(C)/30998/2025 | STATE OF ODISHA BISHNU CHARAN SAHOO VS | DHANESWAR BEHERA VS | // // () |
| 178 | D-WP(C)/42550/2025 WP(C)/30999/2025 | STATE OF ODISHA PRAFULLA KUMAR SWAIN VS | MIHIR SEKHAR SAHOO VS | // // () |
| 179 | D-WP(C)/44415/2025 WP(C)/31000/2025 | ODISHA GRAMYA BANK, KHURDA RUSHI DEI VS | RAJJEET ROY VS | // // () |
| 180 | D-WP(C)/44408/2025 WP(C)/31001/2025 | STATE OF ODISHA KANCHAN KUMAR MOHAKUD VS | SADASIVA PATRA (1) VS | // // () |
| 181 | D-WP(C)/41051/2025 WP(C)/31002/2025 | STATE OF ODISHA DIPTI JENA VS | BHAGABAN BEHERA VS | // // () |
| | | THE COLLECTOR CUM DISTRICT MAGISTRATE ,JAGATSINGHPUR | | // |

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| 182 | D-WP(C)/44544/2025 WP(C)/31003/2025 | SUBHA SANTOSH ROUT VS STATE OF ODISHA | ASHOK KUMAR ROUT VS | // 0 // |
| 183 | D-WP(C)/43964/2025 WP(C)/31004/2025 | PRAMILA DAS VS THE STATE OF ODISHA | SUBHENDU KUMAR NAYAK VS | // 0 // |
| 184 | D-WP(C)/42987/2025 WP(C)/31005/2025 | AUROBINDA BALIARSINGH VS STATE OF ODISHA | BIKRAM SENAPATI VS | // 0 // |
| 185 | D-WP(C)/43971/2025 WP(C)/31006/2025 | NIRANJAN PATTANAIAK VS SECY, NAYAGARH DISTRICT CENTRAL CO-OPERATIVE BANK LTD, SINDURIA, NAYAGARH | UMAKANT SAHOO VS | // 0 // |
| 186 | D-WP(C)/44420/2025 WP(C)/31007/2025 | NISHA DEI VS STATE OF ODISHA | RAJJEET ROY VS | // 0 // |
| 187 | D-WP(C)/43773/2025 WP(C)/31008/2025 | BHABANI SANKAR MISHRA VS CHIEF MANAGER, AXIS BANK, MUMBAI | HIMANSU SEKHAR MOHANTY VS | // 0 // |
| 188 | D-WP(C)/44068/2025 WP(C)/31009/2025 | LINGARAJ PRAHARAJ VS DISTRICT SUB REGISTRAR, BARIPADA | JAGAJIBAN PRADHAN VS | // 0 // |
| 189 | D-WP(C)/43014/2025 WP(C)/31010/2025 | PRAFULLA SAHU VS ASSISTANT OFFICER, CUTTACK | GEETA RANI MALLICK VS | // 0 // |
| 190 | D-WP(C)/44382/2025 WP(C)/31011/2025 | KUNU SETHI VS STATE OF ORISSA | ARIJEET MISHRA VS | // 0 // |
| 191 | D-WP(C)/43797/2025 WP(C)/31012/2025 | BHABANI SANKAR MISHRA VS CHIEF MANAGER, KOTAK MAHINDRA BANK LTD., MUMBAI | HIMANSU SEKHAR MOHANTY VS | // 0 // |
| 192 | D-WP(C)/44246/2025 WP(C)/31013/2025 | SAROJINI TRIPATHY VS STATE OF ODISHA | DHANESWAR BEHERA VS | // 0 // |
| 193 | D-WP(C)/44387/2025 | CHANDRA SEKHAR JANI @ KUNA JANI | ARIJEET MISHRA | // |

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| | WP(C)/31014/2025 | VS STATE OF ORISSA | VS | 0 // |
| 194 | D-WP(C)/43787/2025 WP(C)/31015/2025 | JAGANNATH PRADHAN VS STATE OF ODISHA | KAMALAKANTA NAYAK VS | // 0 // |
| 195 | D-WP(C)/44548/2025 WP(C)/31016/2025 | NABA KUMAR NANDA VS THE STATE OF ODISHA | BISWAMBAR MOHANTY VS | // 0 // |
| 196 | D-WP(C)/44519/2025 WP(C)/31017/2025 | TILOTAMA SWAIN VS STATE OF ODISHA | SUSANTA KUMAR BARAL VS | // 0 // |
| 197 | D-WP(C)/43177/2025 WP(C)/31018/2025 | RINA PRADHAN VS DEBARAJ PRADHAN | BIRANCHI NARAYAN RATH VS | // 0 // |
| 198 | D-WP(C)/42784/2025 WP(C)/31019/2025 | D.BIGHNESHWAR RAO VS STATE OF ODISHA | KOUSIK ANANDA GURU VS | // 0 // |
| 199 | D-WP(C)/44302/2025 WP(C)/31020/2025 | DR. BANAMBAR PRUSTY VS STATE OF ODISHA | DR. BINODA KUMAR MISHRA VS | // 0 // |
| 200 | D-WP(C)/44443/2025 WP(C)/31021/2025 | DR. ATISH KUMAR SAHOO VS STATE OF ODISHA | DIGAMBARA MISHRA VS | // 0 // |
| 201 | D-WP(C)/44169/2025 WP(C)/31022/2025 | PRUTHIRAJ MANIK VS STATE OF ODISHA | KSHIROD KUMAR ROUT VS | // 0 // |
| 202 | D-WP(C)/44345/2025 WP(C)/31023/2025 | SURENDRA BISOI VS STATE OF ORISSA | ARIJEET MISHRA VS | // 0 // |
| 203 | D-WP(C)/44444/2025 WP(C)/31024/2025 | DR.NIHAR RANJAN NAYAK VS STATE OF ODISHA | DIGAMBARA MISHRA VS | // 0 // |
| 204 | D-WP(C)/42665/2025 WP(C)/31025/2025 | ER DEBASHISHA HOTA VS | VS | // 0 |

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|-----|--|--|-------------------------------|-------------------------------------|
| 205 | D-WP(C)/44025/2025 WP(C)/31026/2025 | UNION OF INDIA M/S MADHAB ENGINEERING WORKS, MAYURBHANJ VS COLLECTOR AND DIST. MAGISTRATE, MAYURBHANJ | NIRANJAN LENKA VS | // // 0 // |
| 206 | D-WP(C)/44480/2025 WP(C)/31027/2025 | DARPA RANJAN DAS VS R.T.O.CUTTACK | GOPINATH MISHRA VS | // 0 // |
| 207 | D-WP(C)/44343/2025 WP(C)/31028/2025 | P.RAMESH VS STATE OF ODISHA | ARIJEET MISHRA VS | // 0 // |
| 208 | D-WP(C)/43951/2025 WP(C)/31029/2025 | GOUTAM BUDHA NURSING AND PARAMEDICAL SCIENCES COLLEGE, PURI VS STATE OF ODISHA | DEVI PRASAD DASH VS | // 0 // |
| 209 | D-WP(C)/44053/2025 WP(C)/31030/2025 | PRATAP CHANDRA DHALSAMANATA VS STATE OF ODISHA | SAMARENDRA BEURA VS | // 0 // |
| 210 | D-WP(C)/44037/2025 WP(C)/31031/2025 | P. SIVAPRASAD RAO VS STATE OF ODISHA | BINAYA KUMAR MOHANTY VS | // 0 // |
| 211 | D-WP(C)/44204/2025 WP(C)/31032/2025 | NABAGHANA MALLICK VS STATE OF ODISHA | SWAPNIL ROY VS | // 0 // |
| 212 | D-WP(C)/44321/2025 WP(C)/31033/2025 | DORA SURESH VS STATE OF ODISHA | DR. BINODA KUMAR MISHRA VS | // 0 // |
| 213 | D-WP(C)/43678/2025 WP(C)/31034/2025 | SARAT KUMAR BEHERA VS SUB COLLECTOR, DHENKANAL | JAJATI KISHORE MOHANTY VS | // 0 // |
| 214 | D-WP(C)/44713/2025 WP(C)/31035/2025 | M/S TATA STEEL LTD., MUMBAI VS STATE OF ODISHA | SARADA PRASANNA SARANGI VS | // 0 // |
| 215 | D-WP(C)/43973/2025 WP(C)/31036/2025 | CITIZENS ACTION FORUM, BBSR VS STATE OF ODISHA | SUPRIYA PATRA VS | // 0 // |

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|-----|--|--|-------------------------------|-------------------------------------|
| 216 | D-WP(C)/44109/2025 WP(C)/31037/2025 | SARAT KUMAR JENA VS STATE OF ODISHA | PRABHU PRASAD MOHANTY VS | // 0 // |
| 217 | D-WP(C)/44563/2025 WP(C)/31038/2025 | M/S MAA TARINI RICE MILL VS STATE OF ODISHA | SUBHAM SHARMA VS | // 0 // |
| 218 | D-WP(C)/43582/2025 WP(C)/31039/2025 | RITUPARNA SAHOO VS STATE OF ODISHA | DEBASIS SAHOO VS | // 0 // |
| 219 | D-WP(C)/43550/2025 WP(C)/31040/2025 | SUKADEV JENA VS STATE OF ODISHA | HEMANTA KUMAR RATSINGH VS | // 0 // |
| 220 | D-WP(C)/43880/2025 WP(C)/31041/2025 | AKSHAYA KUMAR PATRA VS STATE OF ORISSA | BRUNDABAN ROUT VS | // 0 // |
| 221 | D-WP(C)/44811/2025 WP(C)/31042/2025 | BHABANI SHANKAR MOHANTY VS BRANCH MANAGER, HDB FINANCIAL SERVICES LTD., CUTTACK | BRAJA MOHAN SARANGI VS | // 0 // |
| 222 | D-WP(C)/43788/2025 WP(C)/31043/2025 | INDIRA SANSKRUTIKA YUBA PARISHAD, BBSR VS STATE OF ODISHA | SANJAY KUMAR SAMANTARAY VS | // 0 // |
| 223 | D-WP(C)/44119/2025 WP(C)/31044/2025 | M/S KONARK CEMENT AND ASBESTOS LTD VS COMMISSIONER OF SALES TAX CT AND GST | KSHIROD KUMAR SAHOO VS | // 0 // |
| 224 | D-WP(C)/44819/2025 WP(C)/31045/2025 | ANUKUL SAHOO VS SUPERINTENDENT OF POLICE, BHADRAK | BRAJA MOHAN SARANGI VS | // 0 // |
| 225 | D-WP(C)/44247/2025 WP(C)/31046/2025 | RAMA CHANDRA NAYAK VS STATE OF ODISHA | BIPLABA P.B. BAHALI VS | // 0 // |
| 226 | D-WP(C)/39188/2025 WP(C)/31047/2025 | SUKINDA BLOCK LEVEL FEDERATION, SUKINDA BLOCK, DUBURI, JAJPUR VS STATE OF ODISHA | RAJIV KUMAR MAHANTA VS | // 0 // |
| 227 | D-WP(C)/44794/2025 | RAJENDRA DAS | JYOTIRMAYA SAHOO | // |

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|-----|--|--|------------------------------|-------------------------------------|
| | WP(C)/31048/2025 | VS COLLECTOR CUM DIST.MAGISTRATE, NAYAGARH | VS | 0 // |
| 228 | D-WP(C)/43817/2025 WP(C)/31049/2025 | SAILENDRA KUMAR DAS VS STATE OF ODISHA | NIRANJAN NAYAK VS | // 0 // |
| 229 | D-WP(C)/43770/2025 WP(C)/31050/2025 | BHABANI SANKAR MISHRA VS CHIEF MANAGER TATA CAPITAL FINANCIAL SERVICES LTD, BBSR | HIMANSU SEKHAR MOHANTY VS | // 0 // |
| 230 | D-WP(C)/43771/2025 WP(C)/31051/2025 | BHABANI SANKAR MISHRA VS C.E.O.VOLVO FINANCIAL SERVICE, BANGALORE | HIMANSU SEKHAR MOHANTY VS | // 0 // |
| 231 | D-WP(C)/44318/2025 WP(C)/31052/2025 | SURYANARAYAN SAHOO VS STATE OF ODISHA | SRIKHETRA MISHRA VS | // 0 // |
| 232 | D-WP(C)/43825/2025 WP(C)/31053/2025 | SURAT KUMAR KULDIP VS STATE OF ODISHA | PRASANTA KUMAR DAS VS | // 0 // |
| 233 | D-WP(C)/43789/2025 WP(C)/31054/2025 | BHABANI SANKAR MISHRA VS MANAGING DIRECTOR AND CEO, ICIC BANK TOWERS, MUMBAI | HIMANSU SEKHAR MOHANTY VS | // 0 // |
| 234 | D-WP(C)/44410/2025 WP(C)/31055/2025 | PADMAJA MANJARI SWAIN VS STATE OF ODISHA | ALOK KUMAR MOHANTY VS | // 0 // |
| 235 | D-WP(C)/43795/2025 WP(C)/31056/2025 | BHABANI SANKAR MISHRA VS C.E.O., MAHENDRA AND MAHENDRA FINANCE SERVICES LTD., MUMBAI | HIMANSU SEKHAR MOHANTY VS | // 0 // |
| 236 | D-WP(C)/43803/2025 WP(C)/31057/2025 | BHABANI SANKAR MISHRA VS M.D.BANDHAN BANK, KOLKATA | HIMANSU SEKHAR MOHANTY VS | // 0 // |
| 237 | D-WP(C)/43768/2025 WP(C)/31058/2025 | BHABANI SANKAR MISHRA VS CHIEF MANAGER, HDFC BANK LTD., MUMBAI | HIMANSU SEKHAR MOHANTY VS | // 0 // |
| 238 | D-WP(C)/44897/2025 WP(C)/31059/2025 | BIJAYA KUMAR BANSAL VS | BISHNU PRASAD PRADHAN VS | // 0 |

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|-----|--|---|-----------------------------|-------------------------------------|
| 239 | D-WP(C)/44123/2025 WP(C)/31060/2025 | STATE OF ODISHA KALPATARU SETHI VS | MOHIT KUMAR PATI VS | // // 0 |
| 240 | D-WP(C)/44120/2025 WP(C)/31061/2025 | STATE OF ODISHA SRIPATI AGASTI VS | DEBABRATA DASH VS | // // 0 |
| 241 | D-WP(C)/35535/2025 WP(C)/31062/2025 | STATE OF ODISHA ANUPAMA MOHAPATRA VS | GOBARDHAN NAYAK VS | // // 0 |
| 242 | D-WP(C)/43753/2025 WP(C)/31063/2025 | KUNTALA NAYAK DHARMENDRA KUMAR SINGH VS | SWAPNA KUMAR OJHA VS | // // 0 |
| 243 | D-WP(C)/43766/2025 WP(C)/31064/2025 | STATE OF ODISHA BALAKRISHNA BHARASAGARIA VS | SASWATI MOHAPATRA VS | // // 0 |
| 244 | D-WP(C)/43066/2025 WP(C)/31065/2025 | UNION OF INDIA PITABAS SATAPATHY VS | SANTOSH KUMAR MAHANTY VS | // // 0 |
| 245 | D-WP(C)/44091/2025 WP(C)/31066/2025 | STATE OF ODISHA AKSHYAY KUMAR SAHU VS | DEBABRATA DASH VS | // // 0 |
| 246 | D-WP(C)/44912/2025 WP(C)/31067/2025 | STATE OF ODISHA SASMITA SENAPATI VS | RAMDAS ACHARY VS | // // 0 |
| 247 | D-WP(C)/44076/2025 WP(C)/31068/2025 | STATE OF ODISHA JHILIMA PRADHAN VS | JITENDRA KUMAR DIGAL VS | // // 0 |
| 248 | D-WP(C)/44092/2025 WP(C)/31069/2025 | STATE OF ODISHA DHANESWAR GOPAL VS | DEBABRATA DASH VS | // // 0 |
| 249 | D-WP(C)/40689/2025 WP(C)/31070/2025 | STATE OF ODISHA DR. MAMATA SUKLA VS | VS | // // 0 |
| | | STATE OF ODISHA | | // |

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|-----|--|---|-------------------------------|-------------------------------------|
| 250 | D-WP(C)/44911/2025 WP(C)/31071/2025 | PRAMOD BALABANT RAY VS STATE OF ODISHA | TRILOCHAN NANDA VS | // 0 // |
| 251 | D-WP(C)/44512/2025 WP(C)/31072/2025 | MURALIDHAR MOHANTA VS STATE OF ODISHA | MANORANJAN PADHI VS | // 0 // |
| 252 | D-WP(C)/44889/2025 WP(C)/31073/2025 | MAHESWAR LENKA VS STATE OF ODISHA | JAYADEBA BEHERA VS | // 0 // |
| 253 | D-WP(C)/43746/2025 WP(C)/31074/2025 | JITENDRA KUMAR NAYAK VS STATE OF ODISHA | LAXMINARAYAN RAYATSINGH VS | // 0 // |
| 254 | D-WP(C)/44093/2025 WP(C)/31075/2025 | AKHIL CHANDRA SABAR VS STATE OF ODISHA | DEBABRATA DASH VS | // 0 // |
| 255 | D-WP(C)/43752/2025 WP(C)/31076/2025 | SUNIL ROUT VS CHAIRMAN ODISHA SUB ORDINATE STAFF SELECTION COMMISSION, KHURDA | DR.NIRANJAN SWAIN VS | // 0 // |
| 256 | D-WP(C)/44640/2025 WP(C)/31077/2025 | GANGADHAR ACHARYA VS STATE OF ODISHA | DR. BINODA KUMAR MISHRA VS | // 0 // |
| 257 | D-WP(C)/44095/2025 WP(C)/31078/2025 | SUDAM CHARAN PRADHANI VS STATE OF ODISHA | DEBABRATA DASH VS | // 0 // |
| 258 | D-WP(C)/44206/2025 WP(C)/31079/2025 | SANJU PANIGRAHI VS STATE OF ODISHA | RAJENDRA NARAYAN ROUT VS | // 0 // |
| 259 | D-WP(C)/44101/2025 WP(C)/31080/2025 | SURENDRA KUMAR PRADHAN VS STATE OF ODISHA | ARUNA NAYAK VS | // 0 // |
| 260 | D-WP(C)/42638/2025 WP(C)/31081/2025 | RADHARANI TRIPATHY VS STATE OF ODISHA | BANAMALI SAHOO VS | // 0 // |
| 261 | D-WP(C)/44504/2025 | ASHOK KUMAR SWAIN | MANORANJAN PADHI | // |

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|-----|--|---|----------------------------------|-------------------------------------|
| | WP(C)/31082/2025 | VS STATE OF ODISHA | VS | 0 // |
| 262 | D-WP(C)/44292/2025 WP(C)/31083/2025 | HALADHAR PRADHAN VS STATE OF ODISHA | SAROJA KANTA SAMAL VS | // 0 // |
| 263 | D-WP(C)/43917/2025 WP(C)/31084/2025 | SURENDRA DAS VS STATE OF ODISHA | ANUGRAHA NARAYAN SAMANTRAY VS | // 0 // |
| 264 | D-WP(C)/44348/2025 WP(C)/31085/2025 | SUMAN CHAINI VS STATE OF ODISHA | PRASANTA KUMAR SATAPATHY VS | // 0 // |
| 265 | D-WP(C)/44096/2025 WP(C)/31086/2025 | MOHAN CHARAN DHAR BADGAYAN VS STATE OF ODISHA | ASWINI KUMAR DASH VS | // 0 // |
| 266 | D-WP(C)/44213/2025 WP(C)/31087/2025 | M/S SABITA AGENCY VS STATE OF ODISHA | ATUL TRIPATHY VS | // 0 // |
| 267 | D-WP(C)/44550/2025 WP(C)/31088/2025 | NABIN KADRAKA VS STATE OF ODISHA | SAUBHAGYA KUMAR SAMAL VS | // 0 // |
| 268 | D-WP(C)/44560/2025 WP(C)/31089/2025 | KSHYUDHASAGAR CHOUDHURY VS STATE OF ODISHA | AGASTI KANUNGO VS | // 0 // |
| 269 | D-WP(C)/44191/2025 WP(C)/31090/2025 | SUJIT KUMAR NANDA VS STATE OF ODISHA | SATYANARAYAN MISHRA VS | // 0 // |
| 270 | D-WP(C)/44790/2025 WP(C)/31091/2025 | BAULA MAHANTA VS STATE OF ODISHA | SIDHARTHA DAS VS | // 0 // |
| 271 | D-WP(C)/44804/2025 WP(C)/31092/2025 | PRASANTA KUMAR PATRA VS STATE OF ODISHA | GYANA RANJAN SETHI VS | // 0 // |
| 272 | D-WP(C)/44825/2025 WP(C)/31093/2025 | SUSANTA KUMAR SWAIN VS | MANOJA KUMAR KHUNTIA VS | // 0 |

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|-----|--|---|-------------------------------|-------------------------------------|
| 273 | D-WP(C)/44362/2025 WP(C)/31094/2025 | STATE OF ODISHA KAMALA RAY SACHADEB VS | ARIJEET MISHRA VS | // // () |
| 274 | D-WP(C)/44805/2025 WP(C)/31095/2025 | STATE OF ORISSA GAYATRI SWAIN VS | BRAJA MOHAN SARANGI VS | // // () |
| 275 | D-WP(C)/44113/2025 WP(C)/31096/2025 | BRANCH MANAGER, INDIAN BANK, BHALIBADI SQUARE, KHURDA BIPIN BIHARI SAHOO VS | RAMANI KANTA PATTANAIAK VS | // // () |
| 276 | D-WP(C)/44472/2025 WP(C)/31097/2025 | STATE OF ODISHA MAHAMAD IKBAL VS | ARIJEET MISHRA VS | // // () |
| 277 | D-WP(C)/44474/2025 WP(C)/31098/2025 | STATE OF ODISHA SANTOSH PRASAD MOHAPATRA VS | ARIJEET MISHRA VS | // // () |
| 278 | D-WP(C)/44917/2025 WP(C)/31099/2025 | STATE OF ODISHA ARJUN BHATTA VS | NIRANJAN BEHERA VS | // // () |
| 279 | D-WP(C)/44074/2025 WP(C)/31100/2025 | STATE OF ODISHA NATIONAL ALUMINIUM COMPANY LTD, ANGUL VS | PAMI RATH VS | // // () |
| 280 | D-WP(C)/37681/2025 WP(C)/31101/2025 | M/S.VEDVYAS LOGISTIC PRIVATE LTD., SUNDERGARH MAHADEV BANCHHAR@ BANCHOR VS | PRADEEP KUMAR DAS VS | // // () |
| 281 | D-WP(C)/43214/2025 WP(C)/31102/2025 | STATE OF ODISHA MAYADHAR DHARUA VS | KISHROE CHANDRA PRADHAN VS | // // () |
| 282 | D-WP(C)/44577/2025 WP(C)/31103/2025 | STATE OF ODISHA AJAY KUMAR NAIK VS | MANORANJAN PADHI VS | // // () |
| 283 | D-WP(C)/44657/2025 WP(C)/31104/2025 | STATE OF ODISHA HAREKRUSHNA DAS VS | AMIT PRASAD BOSE VS | // // () |
| | | STATE OF ODISHA | | // |

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|-----|--|---|------------------------------|-------------------------------------|
| 284 | D-WP(C)/44446/2025 WP(C)/31105/2025 | SANKAR CHANDRA BISWAS VS STATE OF ODISHA | BISHNU PRASAD PRADHAN VS | // 0 // |
| 285 | D-WP(C)/44105/2025 WP(C)/31106/2025 | ANIRUDHA MUDULI VS BRANCH MANAGER, CENTRAL COOPERATIVE BANK LTD., DASPALLA BRANCH, NAYAGARH | PRAVAT KUMAR NAYAK VS | // 0 // |
| 286 | D-WP(C)/44468/2025 WP(C)/31107/2025 | ATAULLA KHAN VS STATE OF ODISHA | ARIJEET MISHRA VS | // 0 // |
| 287 | D-WP(C)/44939/2025 WP(C)/31108/2025 | NAYANA JENA VS UNION OF INDIA | KRISHNA CHANDRA SAHU VS | // 0 // |
| 288 | D-WP(C)/44112/2025 WP(C)/31109/2025 | PRADEEP KUMAR MOHANTY VS STATE OF ODISHA | LALATENDU SAMAL VS | // 0 // |
| 289 | D-WP(C)/37612/2025 WP(C)/31110/2025 | SCAN ISPATS LIMITED, RAURKELA VS BANK OF BARODA, ROURKELA | SIDHARTH SHANKAR PADHY VS | // 0 // |
| 290 | D-WP(C)/44752/2025 WP(C)/31111/2025 | JITENDRA KUMAR NAYAK VS STATE OF ODISHA | SITANSU MOHAN SINGH VS | // 0 // |
| 291 | D-WP(C)/43983/2025 WP(C)/31112/2025 | SANJUKTA MALLICK VS STATE OF ODISHA | SIDHARTHA SWAIN VS | // 0 // |
| 292 | D-WP(C)/44754/2025 WP(C)/31113/2025 | M/S MAA BHAGABATI INFRATECH, KHURDA VS STATE OF ODISHA | SITANSU MOHAN SINGH VS | // 0 // |
| 293 | D-WP(C)/42881/2025 WP(C)/31114/2025 | SOUDAMINI PATTANAIK VS UNION OF INDIA | RASHMI KANTA ACHARYA VS | // 0 // |
| 294 | D-WP(C)/44566/2025 WP(C)/31115/2025 | KHIROD KUMAR NAG VS STATE OF ODISHA | LALATENDU SAMANTARAY VS | // 0 // |
| 295 | D-WP(C)/44625/2025 | M/S LAXMIDHAR BISWAL CATERING AND SUPPLIERS | KANANBALA ROY CHOUDHURY | // |

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|-----|--|--|-------------------------------|-------------------------------------|
| | WP(C)/31116/2025 | VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS | VS | 0 // |
| 296 | D-WP(C)/43799/2025 WP(C)/31117/2025 | DEBRAJ DASH VS STATE OF ODISHA | SAILABALA JENA VS | // 0 // |
| 297 | D-WP(C)/44610/2025 WP(C)/31118/2025 | DINESH AGRAWAL VS STATE OF ODISHA | PRABODHA CHANDRA NAYAK VS | // 0 // |
| 298 | D-WP(C)/44685/2025 WP(C)/31119/2025 | ANIL KUMAR MISHRA VS DAMAYANTI KAR | KSHIROD KUMAR ROUT VS | // 0 // |
| 299 | D-WP(C)/39750/2025 WP(C)/31120/2025 | KAUSALYA AGRAWAL VS STATE OF ODISHA | BIKRAM CHANDRA GHADEI VS | // 0 // |
| 300 | D-WP(C)/43937/2025 WP(C)/31121/2025 | SUJIT KUMAR DAS VS STATE OF ODISHA | SWAPNA KUMAR OJHA VS | // 0 // |
| 301 | D-WP(C)/43818/2025 WP(C)/31122/2025 | BIBHUTI BHUSAN BEHERA VS STATE OF ORISSA | AGASTI KANUNGO VS | // 0 // |
| 302 | D-WP(C)/44277/2025 WP(C)/31123/2025 | SUJIT PATI VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 303 | D-WP(C)/42672/2025 WP(C)/31124/2025 | BRANCH MANAGER, M/S.INDUSIND BANK LTD, PARADEEP BRANCH, JAGATSINGHPUR VS KHETRABASI JENA | BIKRAM CHANDRA GHADEI VS | // 0 // |
| 304 | D-WP(C)/44557/2025 WP(C)/31125/2025 | MANOJ KUMAR PANDA VS STATE OF ODISHA | AGASTI KANUNGO VS | // 0 // |
| 305 | D-WP(C)/44412/2025 WP(C)/31126/2025 | PURUSOTTAM BARIK VS STATE OF ODISHA | PRADEEP KUMAR MAHAPATRA VS | // 0 // |
| 306 | D-WP(C)/44181/2025 WP(C)/31127/2025 | KHETRA MOHAN NAYAK VS | BHASKAR CHANDRA PANDA VS | // 0 |

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|-----|--|---|--------------------------------|-------------------------------------|
| 307 | D-WP(C)/44903/2025 WP(C)/31128/2025 | STATE OF ODISHA PRAVAT KUMAR PRUSTY VS THE ADDL. COMMISSIONER LAND RECORDS AND SETTLEMENT, CUTTACK 1 HEAD QRS., JAJPUR | BHAWANI SANKAR PANIGRAHI VS | // // 0 |
| 308 | D-WP(C)/44606/2025 WP(C)/31129/2025 | SAGAR KUMAR RAY VS STATE OF ODISHA | JANMEJAYA KATIKIA VS | // 0 // |
| 309 | D-WP(C)/43769/2025 WP(C)/31130/2025 | BHABANI SANKAR MISHRA VS CHIEF MANAGER, INDUSIND BANK LTD, MAHARASHTRA | HIMANSU SEKHAR MOHANTY VS | // 0 // |
| 310 | D-WP(C)/43835/2025 WP(C)/31131/2025 | M/S.CHITA RANJAN LENKA, CUTTACK VS CHIEF COMMISSIONER OF CT AND GST, CUTTACK | MADHAB LAL AGARWAL VS | // 0 // |
| 311 | D-WP(C)/44215/2025 WP(C)/31132/2025 | MADHUCHANDA SAHANI @ MOHANTY VS SAROJ KUMAR DANI | AMIT PRASAD BOSE VS | // 0 // |
| 312 | D-WP(C)/43940/2025 WP(C)/31133/2025 | M/S. STEEL AUTHORITY OF INDIA LTD., ROURKELA VS A.K.CHAKRABORTY | PRATIK DASH VS | // 0 // |
| 313 | D-WP(C)/43145/2025 WP(C)/31134/2025 | SANTOSH KUMAR PRADHAN VS STATE OF ODISHA | RANJAN KUMAR ROUT VS | // 0 // |
| 314 | D-WP(C)/44543/2025 WP(C)/31135/2025 | HRUDANANDA RAY VS STATE OF ODISHA | SOUMYA MISHRA VS | // 0 // |
| 315 | D-WP(C)/43010/2025 WP(C)/31136/2025 | KUNA SAHU VS ASSISTANT SETTLEMENT OFFICER, CUTTACK | SUDHIR KUMAR MALLICK VS | // 0 // |
| 316 | D-WP(C)/44661/2025 WP(C)/31137/2025 | RAGHU @ RAGHUNATH PRADHAN VS STATE OF ODISHA | KABIRAJ PRADHAN VS | // 0 // |
| 317 | D-WP(C)/43841/2025 WP(C)/31138/2025 | M/S.CHITA RANJAN LENKA, CUTTACK VS CHIEF COMMISSIONER OF CT AND GST, CUTTACK | MADHAB LAL AGARWAL VS | // 0 // |

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|-----|--|--|----------------------------|-------------------------------------|
| 318 | D-WP(C)/44632/2025 WP(C)/31139/2025 | EKADASI BEHERA VS STATE OF ODISHA | BISWABIHARI MOHANTY VS | // 0 // |
| 319 | D-WP(C)/44762/2025 WP(C)/31140/2025 | ANIMESH MOHAPATRA VS STATE OF ODISHA | SAMARENDRA BAHADUR VS | // 0 // |
| 320 | D-WP(C)/43125/2025 WP(C)/31141/2025 | BIPINI BIHARI MUDULI VS STATE OF ODISHA | ANUP UDAYA SENAPATI VS | // 0 // |
| 321 | D-WP(C)/43938/2025 WP(C)/31142/2025 | DR.SUNIL KUMAR SAHU VS STATE OF ODISHA | UMAKANT SAHOO VS | // 0 // |
| 322 | D-WP(C)/43944/2025 WP(C)/31143/2025 | SURENDRA BEHERA VS STATE OF ODISHA | SWAPNA KUMAR OJHA VS | // 0 // |
| 323 | D-WP(C)/44909/2025 WP(C)/31144/2025 | UMAKANTA PRADHAN VS STATE OF ODISHA | RAJJEET ROY VS | // 0 // |
| 324 | D-WP(C)/40195/2025 WP(C)/31145/2025 | DEEPAK KUMAR MALLIK VS STATE OF ODISHA | SAPAN KUMAR LENKA VS | // 0 // |
| 325 | D-WP(C)/43741/2025 WP(C)/31146/2025 | SUBANTA KUMAR SINGH @ SUMANT SINGH VS STATE OF ODISHA | AJAYA KUMAR MOHARANA VS | // 0 // |
| 326 | D-WP(C)/44920/2025 WP(C)/31147/2025 | SAROJA KUMAR SAHOO VS STATE OF ODISHA | SWADHIN KESARI SINGH VS | // 0 // |
| 327 | D-WP(C)/44316/2025 WP(C)/31148/2025 | SIMAKSAN SWAIN VS STATE OF ODISHA | SANTOSH KUMAR NANDA VS | // 0 // |
| 328 | D-WP(C)/43755/2025 WP(C)/31149/2025 | BIPIN BIHARI SANGITRA VS PRINCIPAL SECY. TO GOVT CUM COMMISSIONER, HOUSING AND URBAN DEVELOPMENT DEPT., BBSR | SWAPNA KUMAR OJHA VS | // 0 // |
| 329 | D-WP(C)/44934/2025 | CHANDRA PRAKASH RATH | BUDHIRAM DAS | // |

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|-----|--|--|--------------------------------|---------------------------------------|
| | WP(C)/31150/2025 | VS STATE OF ODISHA | VS | () // |
| 330 | D-WP(C)/43946/2025 WP(C)/31151/2025 | ARUNDHATI SAHOO VS STATE OF ODISHA | ASHWINI KUMAR DAS VS | // () // |
| 331 | D-WP(C)/44553/2025 WP(C)/31152/2025 | DR. RUSHI PRADHAN VS STATE OF ODISHA | AKHAND VS | // () // |
| 332 | D-WP(C)/37017/2025 WP(C)/31153/2025 | KARAMATALI KHAN VS STATE OF ODISHA | NIKUNJA KUMAR ROUT VS | // () // |
| 333 | D-WP(C)/44413/2025 WP(C)/31154/2025 | PANCHU DAKUA VS STATE OF ODISHA | SOU MENDRA PATTANAIAK VS | // () // |
| 334 | D-WP(C)/44760/2025 WP(C)/31155/2025 | SAROJINI GOCHAYAT VS STATE OF ODISHA | SAMARENDRA BAHADUR VS | // () // |
| 335 | D-WPCRL/31281/2025 WPCRL/149/2025 | MANORAMA DAS VS STATE OF ODISHA | GOUTAM CHARAN ROUT VS | //0 () // |
| 336 | D-WPCRL/33337/2025 WPCRL/150/2025 | BISHNU PRIYA SINGH VS STATE OF ODISHA | AMBIKA PRASAD RAY VS | NISCHINTAKOILI /171 /2025 () // |
| 337 | D-ABLAPL/32530/2025 ABLAPL/12724/2025 | CHITTA SAMANTARA @ SAMANTARAY @ CHITTARANJAN BARIK @ TULU VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | RANPUR /312 /2025 () // |
| 338 | D-ABLAPL/33215/2025 ABLAPL/12725/2025 | SANJUKTA JENA VS STATE OF ODISHA | SANTOSH KUMAR MAHANTY VS | CUTTACK SADAR /431 /2025 () // |
| 339 | D-ABLAPL/32932/2025 ABLAPL/12726/2025 | JAMUNA JENA VS STATE OF ODISHA | SATYA NARAYAN MISHRA 4 VS | NAIKANI-DIHI /224 /2025 () // |
| 340 | D-ABLAPL/33219/2025 ABLAPL/12727/2025 | SMRUTIRANI LENKA VS | SIDHARTHA SANKAR RAY (2) VS | BHARATPUR PS /295 /2025 () |

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|-----|--|---|--------------------------------|--|
| 341 | D-ABLAPL/33242/2025 ABLAPL/12728/2025 | STATE OF ODISHA SOU MEN GAYEN @ SOUMEN GYAN VS STATE OF ODISHA | SIDDHARTH GOUTAM DAS VS | // LAKHANPUR /189 /2025 () // |
| 342 | D-ABLAPL/32948/2025 ABLAPL/12729/2025 | G. SURYANARAYANA REDDY VS STATE OF ODISHA | PRASANTA KUMAR NANDA VS | CHATRAPUR /658 /2025 () // |
| 343 | D-ABLAPL/33175/2025 ABLAPL/12730/2025 | STATE OF ODISHA RITESH BEHERA VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | RAMBHA (KHALLIKOTE) /792 /2025 () // |
| 344 | D-ABLAPL/33149/2025 ABLAPL/12731/2025 | STATE OF ODISHA BIBHISANA MAHAKUD VS STATE OF ODISHA | PITAMBAR JENA VS | GHATAGAON /475 /2025 () // |
| 345 | D-ABLAPL/33178/2025 ABLAPL/12732/2025 | STATE OF ODISHA GYANARANJAN MAJHI @ BAPUN @ PAKUA VS STATE OF ODISHA | KHUSBU PANIGRAHI VS | //0 J.M.F.C.(CITY),BALASORE(Baleshwar) 2(A)CC/0000342/2025 |
| 346 | D-ABLAPL/33158/2025 ABLAPL/12733/2025 | BIBEK NANDA @ MAHANANDA VS STATE OF ODISHA | PRABHAT KUMAR PARIDA VS | SECTOR-3 /208 /2025 () // |
| 347 | D-ABLAPL/33214/2025 ABLAPL/12734/2025 | STATE OF ODISHA MANAS RANJAN RATH VS STATE OF ODISHA | SIDHARTHA SANKAR RAY (2) VS | //0 () // |
| 348 | D-ABLAPL/33174/2025 ABLAPL/12735/2025 | RAJU JENA @ RAJENDRA JENA VS STATE OF ODISHA | DIBYA PRAKASH MISHRA VS | BANHARPALI /224 /2025 () // |
| 349 | D-ABLAPL/33148/2025 ABLAPL/12736/2025 | LAXMI KANTA BEHERA VS STATE OF ODISHA | LAXMIDHAR MAHAPATRA VS | CAPITAL P.S. /663 /2025 () // |
| 350 | D-ABLAPL/33258/2025 ABLAPL/12737/2025 | PAPU @ MD. BARAKTULA @ MD.BARAKTULLA VS STATE OF ODISHA | ASHOK KUMAR JENA VS | TIGIRIA /239 /2025 () // |
| 351 | D-ABLAPL/33270/2025 ABLAPL/12738/2025 | STATE OF ODISHA BALARAM SAHOO VS STATE OF ODISHA | SAPAN KUMAR LENKA VS | TANGI /298 /2025 () // |

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|-----|--|---|------------------------------|--|
| 352 | D-ABLAPL/33265/2025 ABLAPL/12739/2025 | MOTIRAM PARASETH VS STATE OF ODISHA | AKSHAYA KUMAR SAHOO VS | TUMUDIBANDHA /31 /2025 () // |
| 353 | D-ABLAPL/33285/2025 ABLAPL/12740/2025 | KHUSIRAM SABAR @ CHINTU SABAR VS STATE OF ODISHA | DURGADATTA MOHAPATRA VS | KOMNA PS /286 /2025 () // |
| 354 | D-ABLAPL/30912/2025 ABLAPL/12741/2025 | KUNA@ALOK BARIK VS STATE OF ODISHA | ASHOK KUMAR SAHOO VS | PATKURA /171 /2025 () // |
| 355 | D-ABLAPL/33293/2025 ABLAPL/12742/2025 | DUSMANTA DAS @ BAGALA VS STATE OF ODISHA | RITURANJAN CHHOTARAY VS | BAIDESWAR /200 /2025 () // |
| 356 | D-ABLAPL/32123/2025 ABLAPL/12743/2025 | NILU BHUYAN @ TULU BHUYAN VS STATE OF ODISHA | SIDDHARTH GOUTAM DAS VS | DIGAPAHANDI /306 /2024 () // |
| 357 | D-ABLAPL/33222/2025 ABLAPL/12744/2025 | HIRANMAY JENA VS STATE OF ODISHA | SURYAKANTA DASH VS | / /0 () // |
| 358 | D-ABLAPL/33275/2025 ABLAPL/12745/2025 | SIBA PRASAD MOHANTY VS STATE OF ODISHA | ARIJEET MISHRA VS | BASELI SAHI PS /131 /2025 () // |
| 359 | D-ABLAPL/29953/2025 ABLAPL/12746/2025 | TRILOCHAN KOK @ TRILOCHAN KAK VS STATE OF ODISHA | JANAKI KANTA MAHAPATRA VS | SUNDARGARH TOWN /248 /2025 () // |
| 360 | D-ABLAPL/33276/2025 ABLAPL/12747/2025 | BISWAJIT NAYAK @ ANIL NAYAK VS STATE OF ODISHA | ARIJEET MISHRA VS | BHARATPUR PS /451 /2025 () // |
| 361 | D-ABLAPL/32977/2025 ABLAPL/12748/2025 | OM PRAKASH MISHRA VS STATE OF ODISHA | ARIJEET MISHRA VS | KARANJIA /72 /2010 () // |
| 362 | D-ABLAPL/31642/2025 ABLAPL/12749/2025 | JANMEJAY SINGH @ JANMEJAY SING VS STATE OF ODISHA | PRAVASH CHANDRA JENA VS | RAIBANIA /74 /2025 () // |
| 363 | D-ABLAPL/33273/2025 | MANINATH MAJHI | ARIJEET MISHRA | KOREI /368 /2025 |

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|-----|--|---|------------------------------|--|
| | ABLAPL/12750/2025 | VS STATE OF ODISHA | VS | () // |
| 364 | D-ABLAPL/31765/2025 ABLAPL/12751/2025 | RANJAN KUMAR MALLIK VS STATE OF ODISHA | BIKRAM CHANDRA GHADEI VS | GOPALPUR /172 /2025 () // |
| 365 | D-ABLAPL/32666/2025 ABLAPL/12752/2025 | DEBASISH PANDA VS STATE OF ODISHA | SANJAY KUMAR PRADHAN VS | K.NUAGAON /326 /2025 () // |
| 366 | D-ABLAPL/33274/2025 ABLAPL/12753/2025 | ASHUTOSH PADHI @ PADHY VS STATE OF ODISHA | ARIJEET MISHRA VS | BHARATPUR PS /306 /2025 () // |
| 367 | D-ABLAPL/33282/2025 ABLAPL/12754/2025 | DHARAMDAS BADA VS STATE OF ODISHA | PRATAP KUMAR NAYAK VS | LAHUNIPADA /231 /2025 () // |
| 368 | D-ABLAPL/33014/2025 ABLAPL/12755/2025 | SUBHASMITA SWAIN @ SINGH VS STATE OF ODISHA | SUSAMARANI SAHOO VS | / /0 S.D.J.M.,KHURDA(Khordha) ICC/000077/2024 |
| 369 | D-ABLAPL/33322/2025 ABLAPL/12756/2025 | LUCKY @ PURUSOTTAM JENA VS STATE OF ODISHA | BISWAJIT SAMAL VS | BADAMBADI /432 /2025 () // |
| 370 | D-ABLAPL/33262/2025 ABLAPL/12757/2025 | JAGABANDHU DAS VS STATE OF ODISHA | KSHIROD KUMAR PAHIL VS | DHAMNAGAR /380 /2025 () // |
| 371 | D-ABLAPL/33284/2025 ABLAPL/12758/2025 | BINOD MAJHI VS STATE OF ODISHA | DIPTI RANJAN SWAIN VS | TUREIKELA /296 /2025 () // |
| 372 | D-ABLAPL/33325/2025 ABLAPL/12759/2025 | R.ROHITA DORA VS STATE OF ODISHA | BIRAJA PRASAD TRIPATHY VS | / /0 () // |
| 373 | D-ABLAPL/33314/2025 ABLAPL/12760/2025 | BINOD BEHERA VS STATE OF ODISHA | RAKESH BEHERA VS | PARJANG /484 /2025 () // |
| 374 | D-ABLAPL/33315/2025 ABLAPL/12761/2025 | JAYANTA BEHERA VS | SAMARESH PATTANAİK VS | KUJANGA /377 /2025 () |

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|-----|--|--|-------------------------------|---|
| 375 | D-ABLAPL/33328/2025 ABLAPL/12762/2025 | STATE OF ODISHA SAHID SAHA VS STATE OF ODISHA | AMLAN SHAKTI PAUL VS | // RENGALI DAM SITE /118 /2025 () // |
| 376 | D-ABLAPL/32807/2025 ABLAPL/12763/2025 | BISWAJIT SETHY VS STATE OF ODISHA | SMRUTI RANJAN DASH VS | BADAMBADI /428 /2025 () // |
| 377 | D-ABLAPL/33333/2025 ABLAPL/12764/2025 | P. KRISHNA REDDY VS STATE OF ODISHA | BIJAYA KUMAR BEHERA 1 VS | HINJILI /548 /2025 J.M.F.C.,HINJILI(Ganjam) GR/0000637/2025 |
| 378 | D-ABLAPL/33289/2025 ABLAPL/12765/2025 | ASISH MOHANTY @ BABUNA VS STATE OF ODISHA | BISWAJIT PASAYAT VS | CUTTACK SADAR /757 /2025 () // |
| 379 | D-ABLAPL/22323/2025 ABLAPL/12766/2025 | MILLI @ RANJIT KUMAR PADHY VS STATE OF ODISHA | TUKUNA KUMAR MISHRA VS | GUNUPUR /78 /2023 () // |
| 380 | D-ABLAPL/33207/2025 ABLAPL/12767/2025 | LAXMI SETHI VS STATE OF ODISHA | SIDDHARTH GOUTAM DAS VS | DIGAPAHANDI /341 /2025 () // |
| 381 | D-ABLAPL/33263/2025 ABLAPL/12768/2025 | BIBHUTI VUSAN BEHERA VS STATE OF ODISHA | KSHIROD KUMAR ROUT VS | AUL /344 /2025 () // |
| 382 | D-ABLAPL/27301/2025 ABLAPL/12769/2025 | NALINIKANTA BISWAL VS STATE OF ODISHA | AMIYA KUMAR MOHANTY (A) VS | KHARABEL NAGAR P.S. /78 /1997 () // |
| 383 | D-ABLAPL/30794/2025 ABLAPL/12770/2025 | ANISH KUMAR GIRI VS STATE OF ODISHA | TARA PRASAD MOHAPATRA VS | BISOI /163 /2025 () // |
| 384 | D-ABLAPL/31666/2025 ABLAPL/12771/2025 | BHASKAR PRADHAN VS STATE OF ODISHA | ABHIRAM SWAIN VS | KUAKHIA /391 /2025 () // |
| 385 | D-ABLAPL/31707/2025 ABLAPL/12772/2025 | UTTAM PARIDA VS STATE OF ODISHA | SANTOSH KUMAR MAHANTY VS | POLASARA PS /411 /2025 () // |

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|-----|--|--|------------------------------|--|
| 386 | D-ABLAPL/32591/2025 ABLAPL/12773/2025 | BHUPESH KUMAR NAYAK VS STATE OF ODISHA | SURESH KUMAR PANDA VS | LINGARAJ P.S. /266 /2025 () // |
| 387 | D-ABLAPL/33113/2025 ABLAPL/12774/2025 | MANOJ KUMAR SAHOO @ RAHUL VS STATE OF ODISHA | SMRUTI RANJAN ROUT VS | MALGODOWN /234 /2025 () // |
| 388 | D-ABLAPL/33103/2025 ABLAPL/12775/2025 | GOBIND MOHANTY VS STATE OF ODISHA | SAROJ KUMAR DASH VS | BHUBAN /483 /2025 () // |
| 389 | D-ABLAPL/33313/2025 ABLAPL/12776/2025 | TAPAN MALIK VS STATE OF ODISHA | SATYAJIT MOHAPATRA VS | BHADRAK TOWN /463 /2025 () // |
| 390 | D-ABLAPL/33144/2025 ABLAPL/12777/2025 | TIKI BEHERA @ RAJAT RANJAN BEHERA VS STATE OF ODISHA | TARA PRASAD MOHAPATRA VS | INFOVALLY UPD BHUBANESWAR /230 () // |
| 391 | D-ABLAPL/33295/2025 ABLAPL/12778/2025 | NIRANJAN JENA VS STATE OF ODISHA | KULDEEP MOHANTY VS | ITAMATI /376 /2025 () // |
| 392 | D-ABLAPL/32740/2025 ABLAPL/12779/2025 | SUBHASIS MOHAPATRA VS STATE OF ODISHA | BISHWARANJAN SAHU VS | MANCHESWAR P.S. /598 /2025 () // |
| 393 | D-ABLAPL/33307/2025 ABLAPL/12780/2025 | BANITA BEHERA VS STATE OF ODISHA | MANOJ KUMAR PANDA VS | BODEN /257 /2025 () // |
| 394 | D-ABLAPL/33310/2025 ABLAPL/12781/2025 | HIMANSHU PRADHAN VS STATE OF ODISHA | SATYA NARAYAN MISHRA 4 VS | GURUDIJHATIA /18 /2023 () // |
| 395 | D-ABLAPL/33312/2025 ABLAPL/12782/2025 | AJIT KUMAR MOHAPATRA VS STATE OF ODISHA | RAKESH BEHERA VS | PARJANG /485 /2025 () // |
| 396 | D-ABLAPL/33246/2025 ABLAPL/12783/2025 | MOHAMMAD SALLUDIN VS STATE OF ODISHA | DIBYA PRAKASH MISHRA VS | BRAJARAJNAGAR /211 /2024 () // |
| 397 | D-ABLAPL/33286/2025 | SUNIL BEHERA | AJAYA KUMAR MOHARANA | MALGODOWN /271 /2025 |

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|-----|--|--|--------------------------|--------------------------------------|
| | ABLAPL/12784/2025 | VS STATE OF ODISHA | VS | () // |
| 398 | D-ABLAPL/31898/2025 ABLAPL/12785/2025 | PRIYABRATA PATRA VS STATE OF ODISHA | DEBASIS SAHOO VS | KEONJHAR TOWN /764 /2025 () // |
| 399 | D-ABLAPL/33309/2025 ABLAPL/12786/2025 | SHAIK SALMAN ALLI VS STATE OF ODISHA | DIPTIMAYEE LENKA VS | BALIKUDA /490 /2025 () // |